

Grow More Food Schemes

1942. Shri Wodeyar: Will the Minister of Food and Agriculture be pleased to state:

(a) the amounts of Central Grants allocated to various States during 1956-57 under the scheme of Grow More Food; and

(b) the amount that lapsed during the said period in each State?

The Minister of Food and Agriculture (Shri A. P. Jais): (a) and (b). A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 197].

Central Grants to States in the Ministry of Health

1943. Shri Wodeyar: Will the Minister of Health be pleased to state:

(a) the amounts of Central grants allocated to States during 1956-57 under various schemes in the Ministry of Health; and

(b) the amount that lapsed during the said period in each State?

The Minister of Health (Shri Karmarkar): (a) The allocations to States during 1956-57 under various schemes are as under:—

	Rs
Madras.	19,94,951
Bombay	1,07,54,517
Bihar.	68,36,539
Uttar Pradesh	1,01,37,476
Orissa.	42,29,473
Andhra.	35,14,534
Assam.	23,73,158
Delhi.	6,64,172
Kerala.	14,84,693
West Bengal.	59,54,085
Himachal Pradesh	7,01,758
Jammu & Kashmir.	7,78,769
Madhya Pradesh.	60,52,125
Punjab.	25,38,395
Mysore.	26,31,884

Rajasthan. 25,97,475

Andaman & Nicobar Islands. 77,006

(b) The amount that lapsed during the said period in each State is as follows:—

Delhi.	7,000
Uttar Pradesh.	32,425
Bombay.	92,323
Assam.	19,723
Punjab.	35,450
Andhra.	1,500
Madhya Pradesh.	1,210
Mysore.	7,250

Housing Schemes and Layout Plans in Greater Delhi

1944. Shri Bakliwal: Will the Minister of Health be pleased to state:

(a) the number of applications, particulars and date, and the names of the private Colonisers, Co-operative housing societies, and/or individuals who applied for sanctions of their housing schemes and layout plans to the Delhi Improvement Trust, Development Board, D.D.P.A. and other competent bodies in greater Delhi since 1st April, 1951; and

(b) the total number of such colonisers and the names of each colony and their owners whose schemes were sanctioned during the above period?

The Minister of Health (Shri Karmarkar): (a) and (b). Information is being collected and will be laid on the Table of the Lok Sabha in due course.

Manufacture of Pozzolon

1945. Shri S. C. Samanta: Will the Minister of Irrigation and Power be pleased to state the cost for setting up a plant to manufacture Pozzolon by the Bhakra Nangal Project Administration?

The Minister of Irrigation and Power (Shri S. K. Patil): Rs. 28 lakhs.